

Central Administrative Tribunal
Principal Bench

O.A.No.1540/98

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Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 27th day of January, 1999

Shri Chand Ram
s/o Late Shri Richhpal Singh
House No.R-32
Gali No.25-B
Swatantra Nagar
Narela
Delhi - 110 040.

... Applicant

(By Shri P.M.Ahluwati, Advocate)

Vs.

1. Union of India through
The Secretary to the Govt. of India
Department of Posts
Ministry of Communication
Sanchar Bhawan
New Delhi.
2. The Senior Superintendent of Post Offices
North Division, Civil Lines
Delhi - 54.
3. The Post Master General
Meghdoot Bhawan
Link Road
New Delhi.

... Respondents

(By Shri Raj Singh, Advocate)

ORDER (Oral)

The learned counsel for the applicant makes a request to withdraw/ the case in order to pursue the matter with the Department. Permission as sought for is granted. The OA is dismissed as withdrawn..

R.K.Ahooja
(R.K.Ahooja)
Member(A)

/rao/